

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3198  
ANSWERED ON:23.08.2006  
REWARD FOR OUSTANDING PERFORMANCE  
Masood Shri Rasheed;Shaheen Shri Abdul Rashid

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether there is any proposal under the consideration of the Government to reward the bureaucrats for their outstanding performance;
- (b) if so, the details thereof;
- (c) whether the Government also proposes to take action against corrupt and dishonest officers;
- (d) if so, the details thereof; and
- (e) the time by which the proposal is likely to be implemented?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a) & (b): Yes, Sir. The Government of India has introduced " Prime Minister's Awards for Excellence in Public Administration" to recognize the extraordinary and innovative work done by the officers of Central and State Governments. The Scheme aims at promoting innovative behaviour, bringing systemic changes in administration and making public delivery systems efficient and citizen friendly. All Officers of Central and State Governments individually or as a group or as organizations are eligible to be considered for the awards.

(c) to (e): The Government is fully alive to the need to eradicate corruption and effectively implement its policy of "zero tolerance" to corruption. All government officials are required to discharge their duties according to the prescribed rules, regulations and government instructions and violation thereof may invite disciplinary action. The Ministries/Departments of the Government are required to take appropriate action as per relevant rules for imposing major or minor penalty against the erring officials.